

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 195*
TO BE ANSWERED ON 15.12.2023

MAHILA POLICE VOLUNTEERS SCHEME

*195. SHRI BHARTRUHARI MAHTAB:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of States within which the scheme of Mahila Police Volunteer is operational presently;
- (b) whether the Government plans to increase the application of this scheme across all States of the country; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 195* FOR ANSWER ON 15.12.2023 ASKED BY SHRI BHARTRUHARI MAHTAB REGARDING 'MAHILA POLICE VOLUNTEERS SCHEME'

(a) to (c): The Ministry of Women and Child Development in collaboration with the Ministry of Home Affairs implemented the Mahila Police Volunteers (MPVs) scheme in the States/ UTs, who acted as a link between police and community and helped women in distress. Based on the proposals received from States / UTs, the scheme was initially approved for 13 States / UTs, out of which it was operationalized by 7 States / UTs, namely, Andaman & Nicobar Islands, Andhra Pradesh, Chhattisgarh, Gujarat, Haryana, Mizoram and Tripura.

A third party Evaluation Study of Mahila Police Volunteers (MPV) Scheme was conducted by NITI Aayog. The said study found inadequacies in institutional structure and implementation of the scheme. Taking into account the findings of the third party evaluation, the past experiences and in consultation with States/ Stakeholders, Mahila Police Volunteers Scheme has been discontinued w.e.f 01.04.2022, while suitably incorporating appropriate provisions under other components of 'Mission Shakti', an umbrella scheme for safety and empowerment of women.
